NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/146/2016

NAME OF THE PETITIONER(S)

: Nirej V. Paul & another

NAME OF THE RESPONDENT(S)

: The Canning Industries Cochin Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. SRIKANT MOHAN

2. K. Gowtham Kuman

For the R-I Company

Counsel for Respondent &h kkn

ORDER

Shri Srikant Mohan, PCS representing R1 company present. Shri K Gowtham Kumar, counsel for respondents present. Both the counsels submitted arguments in relation to the CA 19/2016. Order is reserved. Both the counsel stated that the pleadings in the main CP are complete. The matter is posted for final hearing in the main CP. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)